

sory Board. It cannot be said now as to how many committees and boards will be set up in future.

SHRI M. VALIULLA: Is it not envisaged in the Plan that you will have a Khadi Board?

SHRI J. S. L. HATHI: It is envisaged; but I cannot say how many other boards will be constituted now.

SHRI M. VALIULLA: But have they not already started or constituted one or two boards envisaged in the Plan?

SHRI J. S. L. HATHI: Only one or two boards.

SHRI M. VALIULLA: He could have given that answer before.

SHRI J. S. L. HATHI: But he already knew it.

SHRI M. VALIULLA: May I know how many boards are likely to be set up as per the Plan?

SHRI J. S. L. HATHI: I am not in a position to say that, just now.

#### **BUILDING IN NEW DELHI**

\*266. SHRI M. VALIULLA: (a) Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the total number of buildings owned by (i) Government; and (ii) private agencies or people in New Delhi?

(b) Whether there are any housing societies, associations or corporations in New Delhi which receive Government aid to promote house construction?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : (a) The information asked for by the hon. Member is not readily available, nor is it possible to make an enumeration of this type as the expression 'building' used in the question cannot be easily defined. From the information collected so far, it can be stated that buildings owned by Government number about 34,200 and others number about 7,500.

(b) No, Sir.

SHRI M. VALIULLA: Out of these 7,000 and odd buildings that have been constructed may I know how many are owned by individuals and how many by associations or corporations or societies?

SARDAR SWARAN SINGH: I will refer the hon. Member to the question he has put and the answer that has been given. They relate to the categories which he has enumerated in his question in part (a).

SHRI RAJAGOPAL NAIDU: Is there any house-building co-operative society within Delhi limits?

MR. CHAIRMAN: He asks whether there are house-building co-operative societies within the limits of Delhi.

SARDAR SWARAN SINGH: There are some of them Sir, but they have not yet started functioning actively.

SHRI RAJAGOPAL NAIDU: May I point out to the hon. Minister that there are advertisements in the daily papers asking for applications to join as members of these societies?

SARDAR SWARAN SINGH: That is right.

SHRI GOVINDA REDDY: Is there not an all-India house-building association in Delhi?

SARDAR SWARAN SINGH: Not that I know of.

#### **RECEPTION GIVEN TO MR. ATTLEE AT RANGOON**

\*267. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Indian Ambassador in Burma received Mr. Attlee on his arrival in Rangoon for the Asian Socialist Conference;

(b) whether it is a fact that only the First Secretary of the Indian Embassy in Rangoon received Shri Jaya-prakash Narayan on his arrival there for the Asian Socialist Conference; and

(c) what is the protocol governing such matters?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) Our Ambassador was present at the Rangoon airport to receive his wife who arrived there by the same aircraft as Mr. Attlee. The Ambassador naturally associated himself with the welcome to Mr. Attlee.

(b) Yes.

(c) There is no protocol involved in such cases.

SHRI C. G. K. REDDY: Am I to understand that it v/as merely by coincidence that the Ambassador v/as present to receive Mr. Attlee or there has been some protocol that he could just receive his wife, and not Mr. Attlee?

SHRI A. K. CHANDA: The fact is, he was present at the aerodrome to receive his wife, and as I have said in my answer there is no protocol involved in such cases.

SHRI C. G. K. REDDY: Did the Ambassador not know when he received Mr. Attlee since he arrived later, that only the First Secretary received Shri Jayaprakash Narayan?

SHRI A. K. CHANDA: I have no information on this matter.

SHRI C. G. K. REDDY: Am I to presume that he was not aware of this and it was merely an accident that when he went to meet his wife, he welcomed Mr. Attlee also?

MR. CHAIRMAN: Do you suggest that he should not have gone to welcome his wife?

SHRI C. G. K. REDDY: No, he can do his private reception. But what I am asking is whether it is just a case of coincidence or whether Mr. Attlee was being given more prominence than what our own gentleman was given.

SHRI A. K. CHANDA: I fear too much is being assumed in this.

SHRI C. G. K. REDDY: Beg your pardon?

MR. CHAIRMAN: What he says is, too much is being assumed. If his wife happened to arrive by the same plane by which Shri Jayaprakash Narayan arrived, possibly he would have welcomed Shri Jayaprakash Narayan.

SHRI C. G. K. REDDY: May I also presume that possibly this is a sort of indirect tribute to the Sovereign of England who is the head of the Commonwealth?

MR. CHAIRMAN: No, no.

SHRI JAWAHARLAL NEHRU: Is the hon. Member suffering from any complex? I don't know.

SHRI C. G. K. REDDY: No, I can assure the Prime Minister that I am not suffering from any complexes whatsoever; but there is possibly some complex on the other side.

SHRI J. S. L. HATHI: If no objection, I suggest that questions 268 and 269 may be allowed to be answered together, as they relate to similar subjects.

SHRI B. RATH: Yes

MR. CHAIRMAN: Mr. Rath is agreeable. Go ahead.

#### DELTA INVESTIGATION DIVISION

\*268. SHRI B. RATH: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) since when the Delta Irrigation Investigation Division at Bhubaneswar started working; and

(b) when this work is likely to be completed?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The Delta Investigation Division started function-<sup>1</sup>ing from the 13th August 1952.

(b) It is expected that the work will j be completed by October 1953.